(29)

Declaration or Assets and Liabilities

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MONEY	/
9/11.5.	age

Year 2024-25

I, ARTUM KUMAR son/daughter/wife of LATE LAL BIHARI RAI
aged 53 Years, belonging to ASSISTANT
service and presently working as ASST SECTION OFFICER
given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my

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Details of movable assets

spouse and dependants*:

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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SI	o. '	Self	Spouse name (s) ANKITAKOMAR	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	5000	40,000			
(ii)	Deposits in Banks, Financia Institutions An Non-Banking Financial Companies	SBI (BVM)PA	2,60,000-	AR)		
(iii)	Debentures and shares ir Companies		7,00000-			
(iv)	Postal Savings, LIC Policies, etc	523199623 5A - 1 LAKH 52,3769132 SA - 1 LAKH	517959726 SA. 1-25 LAKU 523769132 SA- 1 LAKH			
(v)	Motor Vehicles (details of make, etc.)	-				
(vi)	Jewellery (give details of weight and value)	610 LD. 3561 RM	GILYER-SOU GILYER-SOU GRAM	_		
	Other assets, such as values of claims / interests	-	-			2

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI.		Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	1			
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		•			
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(v)	Other (such as interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	<u></u>	
	(ii) Loans from financial institutions		-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		-
	(b) dues to departments dealing with supply of water	-	_
	(c) dues to departments dealing with supply of electricity		· .

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	(d) dues to departments dealing with telephones	-	_
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)		
	(f) Other dues, if any	_	_
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ASS-XEAR-2024-25 RS-85,306/- BWWPK-8317D	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]	_	,
	(iv) Property Tax		

C Personal Detail GPF/CPF/PRAN No.	:-	PTS BLA-1297
Gender	:-	M (M/F)
Date of Birth	÷	0 3 1 0 1 9 7 1 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	:-	BTHAR ADMINIST'RATIVE SERVICE
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	BEGIOSARAL

	Signature: Signature:	
	Name of Employee:	ARTUN KUMAR
Place:	Designation:	A.S. 6
Date:	Department:	B.V.S. PATIMA.

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format. Note: